

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/50548/2024	ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION, KAMENI, KHURDA VS M/S AASMA FOOD AND BEVERAGES PVT., BIHAR	SUBRATISONDAR KAMENI, KHURDA VS SANTOSH KUMAR MAHANTY	// () //	
2	D-BLAPL/36333/2024	K. RAVI KUMAR@K. RABI KUMAR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS SURENDRA KUMAR BISWAL	DIGAPAHANDI /273 /2023 () //	AOD20240000242C202400039
3	D-BLAPL/36338/2024	BANUA @ KRUPAKAR MUKHI VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS MAHES DAS	PHIRINGIA /107 /2024 () //	
4	D-BLAPL/36347/2024	MUNIRAM SOREN VS STATE OF ODISHA	MAHES DAS VS RAMAKANTA PANDA	Maitri Vihar PS /370 /2024 () //	
5	D-BLAPL/36355/2024	ANANTA DHAL @ GHAULA VS STATE OF ODISHA	RAMAKANTA PANDA VS DUSHMANTA SAHOO	BALIAPAL /213 /2024 () //	AOD20240000348C202400002
6	D-BLAPL/36363/2024	VIVEK SENAPATI VS STATE OF ODISHA	DUSHMANTA SAHOO VS AMULYA RATNA PANDA	GOSANINUAGAM /108 /2024 () //	
7	D-BLAPL/36369/2024	SK.NAHUR MIRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS BISWA RANJAN DAS	JALESWAR /584 /2024 () //	
8	D-BLAPL/36370/2024	SALYADU SUNIL DORA @ SAILADU SUNIL VS STATE OF ODISHA	BISWA RANJAN DAS VS SANGRAM KESHARI ROUT	PATTAPUR (ASKA) /389 /2024 () //	
9	D-BLAPL/36373/2024	LABA KHILLA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS SANJIT MISHRA	NANDAPUR /118 /2024 () //	
10	D-BLAPL/36374/2024	AJU @ AJAY NAIK @ NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS SOHARDDA SUMAN	DASPALLA /230 /2024 () //	
11	D-BLAPL/36376/2024	SOUDAMINI JENA VS STATE OF ODISHA	SOHARDDA SUMAN VS	ITAMATI /258 /2024 () //	

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12	D-BLAPL/36378/2024	RAGHU @ RAGHUNATH DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SALIPUR /333 /2024 () //	
13	D-BLAPL/36386/2024	SANTOSH KUMAR MALLICK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	BALIKUDA /8 /2020 () //	
14	D-BLAPL/36387/2024	NRUSINGHA CHARAN SAHOO VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	NIALI /165 /2022 () //	
15	D-BLAPL/36391/2024	SAROJ SAHU@SURESH SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /915 /2024 () //	AOR20220001648C202400079
16	D-BLAPL/36393/2024	SONU @ MATADEEN SHARMA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	KUTRA /99 /2024 () //	
17	D-BLAPL/36396/2024	ABHIRAM GOUDA@ABHI VS STATE OF ODISHA	SANDHYARANI PANI VS	BERHAMPUR SADAR /57 /2024 () //	AOR20230000010C202400135
18	D-BLAPL/36401/2024	SACHIN KHADIA VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	BURLA /329 /2024 () //	
19	D-BLAPL/36404/2024	RAJAT KUMAR NANDA @ RINKU VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	SAHID NAGAR P.S. /188 /2024 () //	
20	D-BLAPL/36413/2024	NAKUL JANI VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	KANTABANJI /388 /2024 () //	AOR20220001797C202400007
21	D-BLAPL/36417/2024	MANAS KUMAR NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SEA BEACH /248 /2024 () //	
22	D-BLAPL/36423/2024	JAGAN SWAIN @ SOPNAJIT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TOMANDO /425 /2024 () //	
23	D-BLAPL/36424/2024	PAPU @ SUSANTA NAYAK	BIBHU PRASAD CHHUALSINGH	PHIRINGIA /107 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/36425/2024	MANOJ KANDI	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/36427/2024	K. VENKETESH	UMESH CHANDRA PATNAIK	GOLANTHARA (BERHAMPUR) /507 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/36429/2024	SUBAS@ SUBASH NAIK	RAJESH RANJAN SAHOO	DHENKANAL SADAR /840 /2024	AOD20240000612C202400011
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/36433/2024	LOKANATH MALLICK	AMIT BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/36436/2024	BIJAYA KUMAR MAJHI	AJIT KUMAR MOHANTY	TUMUDIBANDHA /134 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/36439/2024	BHARAT KU. SAHU @ BHARAT KUMAR SAHU @ PIN	MOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /507 /2024	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
30	D-BLAPL/36447/2024	PRAMOD DANTA	JUGALA KISHORE PANDA	BOUDH /397 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/36450/2024	SUPRAVAT MOHAPATRA	TARA PRASAD MOHAPATRA	CYBER CRIME AND ECONOMIC OFFENCES /6 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/36453/2024	SIDHU @ SIDHANT DAS	AMIT KUMAR NATH	BANARAPAL /348 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/36457/2024	DHIRENDRA SWAIN	SIDDHARTH GOUTAM DAS	BEGUNIAPADA /467 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/36460/2024	ABHIRAM SINGH @ AJIT SINGH	BHARAT BHUSAN ROUSTRAY	BRAHMANITARANG /95 /2024	
		VS	VS	()	

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35	D-BLAPL/36461/2024	STATE OF ODISHA RITESH KORKARA VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /404 /2024 ()	
36	D-BLAPL/36467/2024	STATE OF ODISHA KAIN @ KAILASH NAYAK VS	NIRANJAN PANDA VS	// BARAMBA /210 /2024 ()	
37	D-BLAPL/36470/2024	STATE OF ODISHA NARAYAN SAHOO VS	OM PRAKASH SARAN VS	// DHENKANAL SADAR /190 /2024 ()	AOR20220000371C202400111
38	D-BLAPL/36475/2024	STATE OF ODISHA SITAL MUNDA VS	SOUMYA RANJAN DAS VS	// PLANTSITE /959 /2024 ()	
39	D-BLAPL/36478/2024	STATE OF ODISHA JAYANTA KUMAR SAHA VS	PRAVAT KUMAR NAYAK VS	// BARGAON /227 /2024 ()	
40	D-BLAPL/36482/2024	STATE OF ODISHA A.SANTU VS	S.S.RAY (2) VS	// SURADA /559 /2024 ()	
41	D-BLAPL/36483/2024	STATE OF ODISHA A.SANTU VS	S.S.RAY (2) VS	// SURADA /520 /2024 ()	
42	D-BLAPL/36486/2024	STATE OF ODISHA CHANDRA SEKHAR BADATYA VS	S.S.RAY (2) VS	// DHARAKOT PS /230 /2024 ()	
43	D-BLAPL/36487/2024	STATE OF ODISHA A.SANTU VS	S.S.RAY (2) VS	// BADAGADA /493 /2024 ()	
44	D-BLAPL/36488/2024	STATE OF ODISHA SHYAM CHALAN VS	PRANAB KUMAR DAS VS	// MALKANGIRI /623 /2024 ()	
45	D-BLAPL/36493/2024	STATE OF ODISHA KRISH @ KRUSHNA CHANDRA JAL VS	ANIRUDHA DAS VS	// BANGRIPOSI /35 /2023 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/36504/2024	BINOD KUMAR SA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	BHAWANIPATNA TOWN /403 /2024 () //	
47	D-BLAPL/36506/2024	HARISH CHANDRA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KHUNTA /319 /2024 () //	
48	D-BLAPL/36509/2024	PURNA CHANDRA SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHARATPUR PS /757 /2024 () //	
49	D-CMAPL/50460/2024	DR. SUMITA MISHRA VS STATE OF ODISHA	ADV VS	// () //	AOR20220001260C202400006
50	D-CMAPL/50489/2024	RABINDRA PRADHAN VS COMMNR. OF ENDOWMENTS, BBSR	ADV. VS	// () //	
51	D-CMAPL/50515/2024	NAYANA KUMARI MOHANTY VS STATE OF ORISSA	ADV. VS	// () //	
52	D-CMAPL/50568/2024	ABDUL MAJID KHAN VS STATE OF ODISHA	ADV. VS	// () //	
53	D-CMAPL/50629/2024	JAYANTI JAGADALA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// () //	
54	D-CMP/50467/2024	MAMATA PATI VS KHULANA PRADHAN	DEEPAK PANDA VS	// () //	
55	D-CMP/50485/2024	TRINATH PATRA VS AINTHI ROUTRAY	PRATYUSHA NAIDU VS	// () //	
56	D-CMP/50504/2024	BIJAY KUMAR SINGH VS JEMAMANI SINGH	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202400106
57	D-CMP/50559/2024	BHARATI PANDA	SUMITRA MOHANTY	//	

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		VS	VS	0	
		NARAYAN PANDA		//	
58	D-CMP/50612/2024	LALITA XALXO	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-CMP/50621/2024	SAMSUN NISHRA @ NISHA @ SHAMSUN NISA	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		SADRUN NISHA		//	
60	D-CMP/50632/2024	SUKANTA KUMAR MOHANTY	BINAYA KUMAR MOHANTY	//	
		VS	VS	0	
		SAROJ KANTA LENKA		//	
61	D-CONTC/50465/2024	LAXMIDHAR PRADHAN	ADV.	//	
		VS	VS	0	
		PRIYANKA PRIYADARSANI PATI, O.A.S, PURI		//	
62	D-CONTC/50490/2024	RAKESH KUMAR SINGH	ADV.	//	
		VS	VS	0	
		RUPA NARAYAN DAS, DIRECTOR, TREASURIES AND INSPECTION, KHURDA		//	
63	D-CONTC/50492/2024	SATRUGHANA MOHANTY	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
64	D-CONTC/50493/2024	BHIMSEN BARIK	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
65	D-CONTC/50497/2024	SUDAM CHARAN NAIK	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
66	D-CONTC/50536/2024	DEEPANSU SEKHAR KUNDU	ADV.	//	
		VS	VS	0	
		INDRAMANI TRIPATHY, DIRECTOR, SC AND ST, KHURDA		//	
67	D-CONTC/50540/2024	NARAYAN SAHOO	ABHIRAM SWAIN	//	
		VS	VS	0	
		DEO RANJAN KUMAR SINGH, COMM.-CUM-SECY, REVENUE AND DISASTER		//	
68	D-CONTC/50553/2024	SANTILATA SAHU	SAGARIKA SAHOO	//	
		VS	VS	0	

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69	D-CONTC/50571/2024	MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION, KHURDA DIBAKAR LENKA VS ANU GARG, IAS	ADV. VS	// // ()	
70	D-CONTC/50573/2024	PUSPARANI MOHANTY VS SALINI PANDIT, IAS	ADV. VS	// // ()	
71	D-CRLA/36341/2024 CRLA/1226/2024	CHATURBHUJA BEHERA VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	BALASORE VIGILANCE /32 /2014 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000008/2014	
72	D-CRLA/36342/2024 CRLA/1227/2024	SIVANANDA PATNAIK VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	BALASORE VIGILANCE /32 /2014 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000008/2014	
73	D-CRLA/36344/2024	MANOJ SAHU VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /100 /2020 ()	
74	D-CRLA/36346/2024	BIJAN SENAPATI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BALANGA /75 /2016 ()	
75	D-CRLA/36388/2024	PRAVAT SETHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHAIRA /241 /2023 ()	
76	D-CRLA/36402/2024	CHINMAYA SUNA VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS	SAMBALPUR TOWN /195 /2022 ()	
77	D-CRLA/36438/2024	SANYA POLAI @ SANYASI POLEI @ SANIA POLAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /20 /2021 ()	
78	D-CRLA/36459/2024	SUBASH NAIK VS STATE OF ODISHA	BIKASH MISHRA VS	THUAMUL RAMPUR /134 /2016 ()	
79	D-CRLA/36468/2024	PRAVAT SETHI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	KHAIRA /241 /2023 ()	

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80	D-CRLA/36492/2024	KHADALA PRADHAN VS STATE OF ODISHA	SULOCHANA PATRO VS	GANGAPUR (ASKA) /26 /2011 () //	
81	D-CRLA/36502/2024	SUKANTA BARIK VS STATE OF ODISHA	DEBASNAN DAS VS	AUL /104 /2014 () //	
82	D-CRLA/36507/2024	JAIRAM BARIK VS STATE OF ODISHA	DEBASNAN DAS VS	AUL /104 /2014 () //	
83	D-CRLMA/36383/2024	ITISHREE SINGH VS STATE OF ODISHA	MANORANJAN DAS VS	PURIGHAT /264 /2023 () //	
84	D-CRLMC/36340/2024	ITIHAS LENKA @ UMAKANTA LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /153 /2008 () //	
85	D-CRLMC/36350/2024	PRADEEP KUMAR GIRI VS PURNIMA GIRI	BIBEKANANDA MAHAPATRA VS	/ /0 () //	
86	D-CRLMC/36368/2024	KUMUDA NAIK VS STATE OF ODISHA	SANDIPANI NAYAK VS	GONDIA /155 /2017 () //	
87	D-CRLMC/36389/2024	RAMAWTAR AGRAWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /209 /2023 () //	AOR20220001247C202400029
88	D-CRLMC/36392/2024	BULBUL AGARWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /209 /2023 () //	AOR20220001247C202400028
89	D-CRLMC/36430/2024	PUSPANJALI KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
90	D-CRLMC/36435/2024	SHASHADHAR PANDA VS KUMARESH BARIK	SURYANARAYAN BISWAL VS	/ /0 () //	
91	D-CRLMC/36448/2024	SAKIL SHA	DEBASNAN DAS	TIRTOL /68 /2010	

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		STATE OF ODISHA		//	
92	D-CRLMC/36451/2024	SONEL SEKHAR NAYAK	JAYADEBA BEHERA	BHARATPUR PS /168 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/36466/2024	SARAT CHANDRA MEHER	DIPTI RANJAN BHOKTA	KORAPUT TOWN /60 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/36477/2024	NABIN CHANDRA RAIDAS	TUSAR KUMAR MISHRA	BIRMITRAPUR /189 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/36479/2024	MANAGEMENT OF PRAJATANTRA PRACHAR SAMITHAN	NUPAM DASH	//	AOR20220001593C202400030
		VS	VS	()	
		BANAMALI MOHAPATRA		//	
96	D-CRLMC/36491/2024	UMESH KUMAR SHARMA	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /161 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/36499/2024	VIKRANT SWAIN	BYOMAKESH TRIPATHY	MAHILA P.S.(BBSR) /53 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/36510/2024	BN SUDHANSU RANJAN GRAHACHARYA		MAHILA P.S. BUXIBAZAR /72 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/36512/2024	SANJAYA MAHARATHA	LAMBODOR ACHARI	BUGUDA /57 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMP/36349/2024	TUSARKANTI SAHOO	BADRINARAYAN PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMP/36352/2024	MANASMITA DAS	SANKARACHARYA CHOUDHURY	KHARABEL NAGAR P.S. /250 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMP/36361/2024	SUBASH KUMAR SAHOO	AKSHYANGSHU SEKHAR NANDY	PARADEEP /200 /2024	
		VS	VS	()	

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103	D-CRLMP/36381/2024	STATE OF ODISHA PRAVAT KUMAR SETHY VS DUSMIREKHA DAS	KUNJA SUNDAR DAS VS	// /0 ()	
104	D-CRLMP/36384/2024	PARBATI SAHOO VS STATE OF ODISHA SRIBATSA KUMAR PRADHAN	RABI NARAYAN BEHERA VS	// /0 ()	
105	D-CRLMP/36409/2024	STATE OF ODISHA SRIBATSA KUMAR PRADHAN VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// /0 ()	
106	D-CRLMP/36440/2024	STATE OF ODISHA AMITASRI MOHANTY VS SP, BHADRAK	ASMIYA RANJAN MAJHI VS	// /0 ()	
107	D-CRLMP/36462/2024	NARASIMHA PRADHAN @ NARASINGHA PRADHAN VS STATE OF ODISHA	NARASINGHA PRADHAN VS	// /0 ()	CHAMAKHANDI /285 /2024
108	D-CRLMP/36469/2024	AMIT KUMAR BISWAS VS STATE OF ODISHA	JNYANANANDA PANDA VS	// /0 ()	KEGAON /274 /2024
109	D-CRLMP/36474/2024	SUSHREE SANTOSINI PANDA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// /0 ()	
110	D-CRLMP/36505/2024	LILI BEHERA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	// /0 ()	NIALI /421 /2024
111	D-CRLREV/36416/2024	MD. ZAMAL@JAMAL VS STATE OF ODISHA	MOHAMMAD MUSTAQ ANSARI VS	// /0 ()	SAMBALPUR TOWN /151 /2024
112	D-CRLREV/36511/2024	YUSUF KHAN VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	// /0 ()	KANPUR /67 /2024
113	D-FAO/50606/2024	STATE OF ODISHA M/S TP NORTHERN ODISHA DISTRIBUTION LTD.(TPS) VS COMMISSIONER FOR EMPLOYEES,KEONJHAR	STATE OF ODISHA MOHANTY VS	// /0 ()	

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114	D-JCRLA/36390/2024	DULARAM BASKEY VS STATE OF ODISHA	ADV. VS	KHAIRA /9 /2023 () //	
115	D-JCRLA/36394/2024	DALABEHERA SURENDRA DORA VS STATE OF ODISHA	ADV VS	PATTAPUR (DIGAPAHANDI) /434 /2022 () //	
116	D-JCRLA/36397/2024	RADHU DANDSENA VS STATE OF ODISHA	ADV. VS	JUNAGARH /169 /2018 () //	
117	D-JCRLA/36398/2024	KIRAN KUMAR NAYAK VS STATE OF ODISHA	ADV. VS	BHARATPUR PS /408 /2022 () //	
118	D-JCRLA/36400/2024	PARBATI NAIK VS STATE OF ODISHA	ADV. VS	BISOI /171 /2023 () //	
119	D-JCRLA/36403/2024	MURALIDHAR BEHERA VS STATE OF ODISHA	ADV. VS	AIRPORT /133 /2020 () //	
120	D-JCRLA/36405/2024	ANANTA TUDU VS STATE OF ODISHA	ADV. VS	BISOI /43 /2017 () //	
121	D-JCRLA/36406/2024	BABU @ DAYANIDHI SINGH VS STATE OF ODISHA	ADV. VS	BAISINGA /185 /2018 () //	
122	D-MACA/50461/2024	D.M., ORIENTAL INSURANCE CO.LTD., RAIPUR VS ACHYUT NAIK	PRASANTA KUMAR MAHALI VS	// () //	
123	D-MACA/50478/2024	D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPURNAYAN BEHARI DAS VS USHA MUNDA	VS	// () //	
124	D-MACA/50525/2024	ORIENTAL INSURANCE CO. LTD., BBSR VS ANIL @ ANIL KUMAR BHOI	ADAM ALI KHAN VS	// () //	
125	D-MACA/50527/2024	ORIENTAL INSURANCE CO. LTD., BBSR	ADAM ALI KHAN	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-MACA/50530/2024	SATYA CHANDAN THE MANAGER (LEGAL), M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., BBSR	ADAM MALI KHAN	//	
		VS	VS	0	
127	D-MACA/50580/2024	GITANJALI MALIK MANAGER LEGAL, SRI RAM GENERAL INSURANCE CO. LTD.	ADAM MALI KHAN	//	
		VS	VS	0	
128	D-MACA/50584/2024	CHALAI SINGH CHOLAMANDALAM GENARAL INSURANCE CO.LTD.	ABHIR ALI KHAN	//	
		VS	VS	0	
129	D-MACA/50590/2024	BILASINI SOHELA MANAGER LEGAL, SRI RAM GENERAL INSURANCE CO. LTD.	ADAM MALI KHAN	//	
		VS	VS	0	
130	D-OTAPL/50502/2024	SAMARA SINGH COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR	PUSHPAKANTI SATAPATHY, SR.S.C	//	AOR20220001780C202400072
		VS	VS	0	
131	D-RPFAM/50583/2024	M/S. EMPOWERTRANS PRIVATE LIMITED, DINABANDHU NAYAK	JAYADEBA BEHERA	//	
		VS	VS	0	
132	D-RPFAM/50615/2024	PRABHATI NAYAK MANMOHAN SINGH MAINI	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
133	D-RSA/50459/2024	ARVINDER KAUR RAMA CHANDRA GOND	BASUDEV MISHRA	//	
		VS	VS	0	
134	D-RSA/50495/2024	KOLU GOND RABI@BIJAY SETHI	MAHESWAR MOHANTY	//	
		VS	VS	0	
135	D-RSA/50542/2024	SATYAPIRA SETHI HADU RANA	SOUGAT DASH	//	
		VS	VS	0	
136	D-RSA/50574/2024	GHASIRAM RANA BAURIBANDHU MALLICK	SUSANTA KUMAR DASH	//	
		VS	VS	0	

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137	D-RSA/50604/2024	BABAJI BARIK SUNIL KUMAR JENA @ DEO VS SATYABRATA JENA	SARATHI JYOTI MOHANTY VS	// // 0	
138	D-RSA/50616/2024	KAILASH CHANDRA BISWAL VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// // 0	
139	D-RVWPET/50589/2024	CEO IN CHARGE, URBAN COOPERATIVE BANK LTD, VS NILAKANTHA DASH	ADVTACK VS	// // 0	
140	D-WA/50447/2024	STATE OF ODISHA VS SURATH GARTIA	SURYA NARAYAN PATNAIK, A.G.A VS	// // 0	LOD20240000200C202400241
141	D-WA/50449/2024	STATE OF ODISHA VS BIDYADHAR BHUE	SASWAT DAS, A.G.A VS	// // 0	LOD20240000172C202400326
142	D-WA/50450/2024	STATE OF ODISHA VS BANSIDHAR MANDAL	DEBASHIS TRIPATHY,A.G.A VS	// // 0	LOD20240000194C202400254
143	D-WA/50451/2024	STATE OF ODISHA VS CHITTABODH BISWAL	SASWAT DAS , A.G.A VS	// // 0	LOD20240000194C202400253
144	D-WA/50453/2024	STATE OF ODISHA VS JHARISANTI PAN	SASWAT DAS, A.G.A. VS	// // 0	LOD20240000200C202400240
145	D-WA/50529/2024	MANASWINI SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0	
146	D-WA/50531/2024	STATE OF ODISHA VS RUDRA KUMAR RAY	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0	LOD20240000200C202400245
147	D-WA/50532/2024	STATE OF ODISHA VS PRAMOD KUMAR NAYAK	SATYA BRATA MOHANTY,A.G.A VS	// // 0	LOD20240000200C202400244

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148	D-WA/50533/2024	STATE OF ODISHA VS ASUTOSH SAHU	SURYA NARAYAN PATNAIK,A.G.A VS S.D.ROUTRAY	// () //	LOD20240000194C202400256
149	D-WA/50575/2024	HARISHANKAR SAHOO VS JAYAPRAKASH NAYAK	S.D.ROUTRAY VS SURYA NARAYAN PATNAIK,A.G.A	// () //	LOD20240000172C202400327
150	D-WA/50587/2024	STATE OF ODISHA VS SANJAY DAS	SURYA NARAYAN PATNAIK,A.G.A VS SURYA NARAYAN PATNAIK,A.G.A	// () //	LOD20240000194C202400255
151	D-WA/50594/2024	STATE OF ODISHA VS PYARI MAHANANDIA	SURYA NARAYAN PATNAIK,A.G.A VS SURYA NARAYAN PATNAIK,A.G.A	// () //	LOD20240000200C202400243
152	D-WA/50595/2024	STATE OF ODISHA VS SANGITA BADI	SURYA NARAYAN PATNAIK,A.G.A VS SURYA NARAYAN PATNAIK,A.G.A	// () //	LOD20240000194C202400257
153	D-WA/50613/2024	STATE OF ODISHA VS MANOJ KUMAR MAHANTA	SURYA NARAYAN PATNAIK,A.G.A VS SURYA NARAYAN PATNAIK,A.G.A	// () //	LOD20240000200C202400246
154	D-WA/50620/2024	STATE OF ODISHA VS ABNEJAR VENNGRA	SURYA NARAYAN PATNAIK,A.G.A VS SUKANTA KUMAR DALAI	// () //	AOD20240000306C202400094
155	D-WP(C)/50446/2024	ALOK ASHRIBAD PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VIVEKANANDA JENA	// () //	AOD20240000306C202400093
156	D-WP(C)/50448/2024	ITISMITA PATRA VS SANDHYARANI SAMAL @ DHANDA	VIVEKANANDA JENA VS SUKANTA KUMAR DALAI	// () //	AOD20240000306C202400093
157	D-WP(C)/50452/2024	SURESH AGRAWAL AND CO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS PRAFULLA KUMAR MAHAPATRA	// () //	AOD20240000306C202400093
158	D-WP(C)/50454/2024	PHULAMANI MARANDI VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS PRAFULLA KUMAR MAHAPATRA	// () //	AOD20240000306C202400093
159	D-WP(C)/50455/2024	SAMAI @ SAMAY MARANDI	PRAFULLA KUMAR MAHAPATRA	//	AOD20240000306C202400093

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/50456/2024	NILAMANI MURMU	PRAFULLA KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/50457/2024	BALARAM KHAMARI	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/50458/2024	PRAMOD KUMAR SAHOO	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/50462/2024	CHINTAMANI DASH	RAMA KRISHNA BISOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/50463/2024	PRAMOD KUMAR BASANTARA	BISHNU PRASAD PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/50464/2024	JITENDRA NATH KHANDUAL	RAMESH CHANDRA JENA	//	
		VS	VS	0	
		ADDL. COMNR, GST(APPEALS), BBSR		//	
166	D-WP(C)/50466/2024	BIBEKANANDA MOHANTY	JAYDEEP PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/50468/2024	ARCHANA DASH	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/50469/2024	SUSANTA PRADHAN	SURYAKANTA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/50470/2024	PARTHA SARATHI SETHI	SURYAKANTA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/50471/2024	DR.SUDHIR KUMAR SAHU		//	
		VS	VS	0	

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171	D-WP(C)/50472/2024	STATE OF ODISHA SUSANTA PRADHAN VS	SURYAKANTA DASH VS	// // 0	
172	D-WP(C)/50473/2024	STATE OF ODISHA PARTHA SARATHI SETHI VS	SURYAKANTA DASH VS	// // 0	
173	D-WP(C)/50474/2024	STATE OF ODISHA HRUSHIKESH MALLICK VS	SUBHADUTTA ROURAY VS	// // 0	
174	D-WP(C)/50475/2024	STATE OF ODISHA BIJAY KUMAR ROUT VS	PRASANTA KUMAR MISHRA VS	// // 0	
175	D-WP(C)/50476/2024	STATE OF ODISHA RABINDRANATH BEHERA VS	NIHAL RATH VS	// // 0	
176	D-WP(C)/50477/2024	STATE OF ODISHA DUSMANTA SAMAL VS	SOUMIK SPANDAN TRIPATHY VS	// // 0	
177	D-WP(C)/50479/2024	STATE OF ODISHA NIRMAL KUMAR NAYAK VS	SAROJA KANTA SAMAL VS	// // 0	
178	D-WP(C)/50480/2024	STATE OF ODISHA BAIDHRUTA CHARAN SAHU VS	KALI PRASAD MOHANTY VS	// // 0	
179	D-WP(C)/50481/2024	STATE OF ODISHA PRAMILA MOHARANA VS	GOPAL KRISHNA NAYAK VS	// // 0	
180	D-WP(C)/50482/2024	STATE OF ODISHA ABANIKANTA SAHOO VS	PRATYUSHA NAIDU VS	// // 0	
181	D-WP(C)/50483/2024	UTKAL UNIVERSITY, VANI VIHAR JAGADISH BARAL VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// // 0 //	

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182	D-WP(C)/50484/2024	LINGARAJA SAHU VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
183	D-WP(C)/50486/2024	CHANDRAMANI JENA VS ACCOUNTANT GENERAL, ODISHA	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202400027
184	D-WP(C)/50487/2024	DEBANANDA SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
185	D-WP(C)/50488/2024	PRAMOD KUMAR MOHANTY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
186	D-WP(C)/50491/2024	BENUDHAR BAL VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
187	D-WP(C)/50494/2024	ANADI NAYAK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //	
188	D-WP(C)/50496/2024	SANJUKTA SAHOO VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	// 0 //	
189	D-WP(C)/50498/2024	SHAIKH ZAHID ALI VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
190	D-WP(C)/50499/2024	SUSAMARANI SAHOO VS COLLECTOR, KHURDA	RABI NARAYAN BEHERA VS	// 0 //	
191	D-WP(C)/50500/2024	PRAMOD KUMAR SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202400086
192	D-WP(C)/50501/2024	GUNJU GOUD @ GHUNACHU GAUDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
193	D-WP(C)/50503/2024	DR.NABEEN KUMAR RATH		//	

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		VS	VS	()	
194	D-WP(C)/50505/2024	ARAVIND AGRAWAL, IAS SECY HIGHER EDUCATION, GOVT. OF ODISHA	SANJIB MOHANTY	//	AOR20220001611C202400084
		PRAMOD KUMAR SAHU	SANJIB MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/50506/2024	SACHIDANANDA PARIDA	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
		COMMISSIONER CUM CHAIRMAN, S.T.A, ODISHA, CUTTACK		//	
196	D-WP(C)/50507/2024	PRAMOD KUMAR SAHU	SANJIB MOHANTY	//	AOR20220001611C202400085
		VS	VS	()	
		STATE OF ODISHA.		//	
197	D-WP(C)/50508/2024	PRAMOD KUMAR SAHU	SANJIB MOHANTY	//	AOR20220001611C202400087
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/50509/2024	AMIYA KUMAR NAYAK	SATYANARAYAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/50510/2024	KUMARI LAXMI DHAL	SATYANARAYAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/50511/2024	DHIRENDRA DHAL	SATYANARAYAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/50512/2024	INDRAMANI NAYAK	SATYANARAYAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/50513/2024	PRAMOD KUMAR SAHU	SANJIB MOHANTY	//	AOR20220001611C202400088
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/50514/2024	ASHOK KUMAR ROUT	SATYANARAYAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/50516/2024	RAJKISHORE NAIK	MANAS PATI	//	AOR20220001535C202400147
		VS	VS	()	

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205	D-WP(C)/50517/2024	STATE OF ODISHA DURGA CHARAN JENA VS	SATYANARAYAN MISHRA VS	// // 0	
206	D-WP(C)/50518/2024	STATE OF ODISHA GADADHAR KUNAR VS	MANAS PATI VS	// // 0	AOR20220001535C202400148
207	D-WP(C)/50519/2024	STATE OF ODISHA SUSHRUTA NURSING HOME VS	BISWAMBAR MOHANTY VS	// // 0	
208	D-WP(C)/50520/2024	STATE OF ODISHA ARUNA KUMAR JENA VS	SATYANARAYAN MISHRA VS	// // 0	
209	D-WP(C)/50521/2024	STATE OF ODISHA SUKADEB BEHERA VS	SATYANARAYAN MISHRA VS	// // 0	
210	D-WP(C)/50522/2024	STATE OF ODISHA PRABODA KUMAR BEHERA VS	SATYANARAYAN MISHRA VS	// // 0	
211	D-WP(C)/50523/2024	STATE OF ODISHA BIREN NAIK VS	BAIDHAR SAHOO VS	// // 0	
212	D-WP(C)/50524/2024	REGISTRAR, COOPERATIVE SOCIETIES AMULYA MALIK VS	SATYANARAYAN MISHRA VS	// // 0	
213	D-WP(C)/50526/2024	STATE OF ODISHA DIPAK KUMAR NAYAK VS	SUSANTA KUMAR TRIPATHY VS	// // 0	
214	D-WP(C)/50528/2024	IPSITA MOHANTY SASHIDHAR SETHI VS	PRAVA RANJAN MISHRA VS	// // 0	
215	D-WP(C)/50534/2024	STATE OF ODISHA RAMCHANDRA BISWAL VS	ANUPAM RATH VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/50535/2024	LAXMIKANTA MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
217	D-WP(C)/50537/2024	LAXMIPRIYA MOHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
218	D-WP(C)/50538/2024	KETAN KUMAR MOHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
219	D-WP(C)/50539/2024	HRUSHIKESH PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
220	D-WP(C)/50541/2024	DR. CHANDRASHREE LENKA VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //	
221	D-WP(C)/50543/2024	KABITA DAS VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
222	D-WP(C)/50544/2024	M/S. JM MINING AND TRADING PVT. LTD, CUTTACKS VS THE ASS. COMMISSIONER OF INCOME TAX, CUTTACK	ANDEEP KUMAR JENA VS	// 0 //	
223	D-WP(C)/50545/2024	SUBHASMITA DEY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
224	D-WP(C)/50546/2024	BHASKAR PRADHAN VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //	
225	D-WP(C)/50547/2024	AKASH CHANDRA PRADHAN VS STATE OF ODISHA	JIBARDHAN MENDALI VS	// 0 //	
226	D-WP(C)/50549/2024	BANALATA MOHANTY VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //	
227	D-WP(C)/50550/2024	SUKADEV PRUSTY	SUDHIR KUMAR MALLICK	//	

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		VS	VS	0	
		THE STATE OF ODISHA		//	
228	D-WP(C)/50551/2024	DR. ABHAYA KUMAR TRIPATHY	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/50552/2024	M/S. PRAFULLA MAHAKUD, DHENKANAL	SANDEEP KUMAR JENA	//	
		VS	VS	0	
		THE ADDITIONAL COMMISSIONER, GST(APPEALS), GST, BBSR		//	
230	D-WP(C)/50554/2024	MALATI SAHOO	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
231	D-WP(C)/50555/2024	KAILASH CHANDRA BEHERA	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/50556/2024	M/S. LAL TRADES AND AGENCIES PVT. LTD., BADA	MURHANKAR MURHANKAR	//	
		VS	VS	0	
		UNION OF INDIA		//	
233	D-WP(C)/50557/2024	BIBHUDUTTA MOHANTY	MAHENDRA PRASAD	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/50558/2024	SRINIBASH PRADHAN	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/50560/2024	M/S. SRINIVAS PRADHAN	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		JOINT COMMISSIONER OF STATE TAX, APPELLATE TERRITORIAL RANGE, GANJAM		//	
236	D-WP(C)/50561/2024	PRAFULLA KUMAR BEURA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/50562/2024	MOUMITA BHATTACHARYA	SAIBRATA RATH	//	
		VS	VS	0	
		UNION BANK OF INDIA, BBSR		//	
238	D-WP(C)/50563/2024	JANGYA PRASAD PANDA	PRAVASH CHANDRA JENA	//	
		VS	VS	0	

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239	D-WP(C)/50564/2024	STATE OF ODISHA NIRUPAMA RAY VS	KUNAL KUMAR SWAIN VS	// // 0	
240	D-WP(C)/50565/2024	STATE OF ODISHA ROHITAS KUMAR GOEL VS	RAJESH KUMAR MAHAPATRA VS	// // 0	AOR20220001639C202400006
241	D-WP(C)/50566/2024	BHARAT PETROLEUM CORPORATION LIMITED,MUMBAI DR.BIPRANARAYAN MALLICK VS	SAMEER KUMAR DAS VS	// // 0	
242	D-WP(C)/50567/2024	STATE OF ODISHA STATE BANK OF INDIA, STRESS ASSET RECOVERY BRANCH, Bhubaneswar VS	ANIMESH SINGH VS	// // 0	
243	D-WP(C)/50569/2024	DISTRICT SUB-REGISTRAR, MAYURBHANJ ALJAN KHAN VS	KAIBALYA PANDA VS	// // 0	
244	D-WP(C)/50570/2024	STATE OF ODISHA SANATAN BEHERA VS	SUDHIR KUMAR MALLICK VS	// // 0	
245	D-WP(C)/50572/2024	STATE OF ODISHA DEEPIKA NAYAK @ SETHY VS	ANIMESH SINGH VS	// // 0	
246	D-WP(C)/50576/2024	SATYA SUNDAR SETHY M/S. BIPIN BIHARI PARIDA VS	KANANBALA ROY CHOUDHURY VS	// // 0	
247	D-WP(C)/50577/2024	THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI PRABHUDATTA MOHAPATRA VS	ANIMESH SINGH VS	// // 0	
248	D-WP(C)/50578/2024	ETISHREE PANDA G.BHOBANI DORA @ GANDUM BHOBANI DORA VS	SUSAMA RANI SAHOO VS	// // 0	
249	D-WP(C)/50579/2024	STATE OF ODISHA BINAYAK DANDASENA VS	PADMANAV CHOUDHURY VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/50581/2024	DURYODHAN BEHERA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
251	D-WP(C)/50582/2024	KAMESWARI PRADHAN VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //	
252	D-WP(C)/50585/2024	BIKRAM KUMAR SASMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
253	D-WP(C)/50586/2024	SADHU CHARAN SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //	
254	D-WP(C)/50588/2024	BIKASH SETH VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //	
255	D-WP(C)/50591/2024	CHINTAMANI DAS VS UCO BANK, BBSR	UMAKANTA NAYAK VS	// 0 //	
256	D-WP(C)/50592/2024	DIPAK @ DEEPAK RAM MUNDA VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //	
257	D-WP(C)/50593/2024	MUKESH BHOI VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //	
258	D-WP(C)/50596/2024	NIRANJAN MAHAPATRA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //	
259	D-WP(C)/50597/2024	PRADYUMNA KUMAR NAYAK VS THE CHAIRMAN NATIONAL HIGHWAYS AUTHORITY OF INDIA	BIBEKANANDA BHUYAN VS	// 0 //	
260	D-WP(C)/50598/2024	BANAMALI MAJHI VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //	
261	D-WP(C)/50599/2024	BILTA MAJHI	SUBHASIS MOHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :03/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/50600/2024	KSHETRI @ KSHETRA MAJHI	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/50601/2024	BHARAT NATWARLAL VARU	UMA CHARAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/50602/2024	RAJIV PUHAN	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/50603/2024	LILABATI JAYPURIA	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/50605/2024	RAMCHANDRA PRADHAN	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/50607/2024	BHARAT PATEL	UMA CHARAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/50608/2024	BHASKAR CHANDRA PUHAN	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/50609/2024	MEENA TANTY	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/50610/2024	DEBESH DAS	UMA CHARAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/50611/2024	M/S BISWADEEP BOHIDAR	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/50614/2024	SANATAN BEHERA	BISWAJIT TRIPATHY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/50617/2024	DCB BANK LTD, BBSR M/S. SRINIVAS PRADHAN, GANJAM VS JOINT COMNR OF CT AND GST, GANJAM	BIBHUTI BHUSAN PANDA VS	// // 0 //	
274	D-WP(C)/50618/2024	ARATI MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
275	D-WP(C)/50619/2024	SUMITRA BARIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //	
276	D-WP(C)/50622/2024	INDRAJIT NATH VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
277	D-WP(C)/50623/2024	DHARITRI SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
278	D-WP(C)/50624/2024	M/S. NARAHARI PRADHAN, GANJAM VS JOINT COMMISSIONER CT AND GST, GANJAM	BIBHUTI BHUSAN PANDA VS	// 0 //	
279	D-WP(C)/50625/2024	M/S GARGSON AUTOMOBILE PVT. LTD., BBSR VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
280	D-WP(C)/50626/2024	BUDHIRAM JENA VS THE TAHASILDAR, DHAMNAGAR, BHADRAK	MD. GOLAM MADANI VS	// 0 //	
281	D-WP(C)/50627/2024	SRIDHAR ROUT VS THE TAHASILDAR DHAMNAGAR	MD. GOLAM MADANI VS	// 0 //	
282	D-WP(C)/50628/2024	DILLIP KUMAR JENA VS THE TAHASILDAR, DHAMNAGAR, BHADRAK	MD. GOLAM MADANI VS	// 0 //	
283	D-WP(C)/50630/2024	HEMALATA ROUT VS THE TAHASILDAR DHAMNAGAR	MD. GOLAM MADANI VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/50631/2024	JANMEJAYA DAS VS THE COLLECTOR, BHADRAK	SATYA NARAYAN MISHRA 4 VS	// () //	
285	D-WP(C)/50633/2024	MOHAN CHARAN JENA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// () //	
286	D-WP(C)/50634/2024	SRIDHAR SAHOO VS THE TAHASILDAR, DHAMNAGAR, BHADRAK	MD. GOLAM MADANI VS	// () //	
287	D-WP(C)/50635/2024	ANITA SETHI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// () //	
288	D-WPCRL/36351/2024	JAGABANDHU PATRA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /25 /2024 () //	
289	D-ABLAPL/36332/2024	J. KUNA DORA VS STATE OF ODISHA	SRIHARSA PRASAD DASH VS	MAHILA (BERHAMPUR) /195 /2024 () //	AOR20220003207C202400012
290	D-ABLAPL/36334/2024	AJIT KUMAR BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /466 /2024 () //	AOD20240000242C202400040
291	D-ABLAPL/36335/2024	JHANSI RANI BOSI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	KASINAGAR /168 /2024 () //	AOD20240000306C202400091
292	D-ABLAPL/36336/2024	BIJAYA BARIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	TIHIDI /528 /2024 () //	
293	D-ABLAPL/36337/2024	SUBHAM KUMAR NAYAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	SABARANG /288 /2024 () //	
294	D-ABLAPL/36339/2024	DIBYA LOCHAN BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR TOWN /440 /2024 () //	
295	D-ABLAPL/36343/2024	SUPHALA SAHU	AKASH BHUYAN	BANARAPAL /451 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/36345/2024	KRUPASINDHU SAHOO @ GANESH SAHOO	KHIROD KUMAR PANIGRAHI	KHANDAGIRI P.S. /708 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/36348/2024	CHANDRAKANTA DHIR	ARUN KUMAR PATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/36353/2024	JAGA NAYAK	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /295 /2024	AOD20240000242C202400041
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/36354/2024	MIR BICKY @ MIR BIKY	SATYAJIT MOHAPATRA	PIRAHAT P.S /252 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/36356/2024	DEBASHISH PANDA	ANJAN KUMAR BISWAL	JAJPUR SADAR /334 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/36357/2024	DEBASHISH PANDA	ANJAN KUMAR BISWAL	JAJPUR SADAR /335 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/36358/2024	DEBASHISH PANDA	ANJAN KUMAR BISWAL	JAJPUR SADAR /331 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/36359/2024	SANTOSH ROUT @ SANTA	SURYAKANTA DWIBEDI	BADACHANA /520 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/36360/2024	SILU @ JANARDAN GOUDA	PRATYUSHA NAIDU	PATTAPUR (DIGAPAHANDI) /187 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/36362/2024	DUSMANTA SAHOO @ PINTU	ABHAS MOHANTY	N.T.P.C. /140 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/36364/2024	ANITA CHOUDHURY	SUPRIYA PATRA	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/36365/2024 ABLAPL/13789/2024	STATE OF ODISHA ANIRUDHA GHADEI @ SANBABU GHADEI VS STATE OF ODISHA	DIPTI RANJAN NANDA VS	// BARIPADA TOWN /722 /2024 ()	
308	D-ABLAPL/36366/2024 ABLAPL/13819/2024	BASIR KHAN VS STATE OF ODISHA	HEMANT KUMAR MUND VS	// CAPITAL P.S. /449 /2024 ()	
309	D-ABLAPL/36367/2024	STATE OF ODISHA SHUCILA CHOUDHURY VS STATE OF ODISHA	SUPRIYA PATRA VS	// / 0 ()	
310	D-ABLAPL/36371/2024	STATE OF ODISHA SK.MUNTAZ HUSSAIN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// LALBAG /109 /2024 ()	
311	D-ABLAPL/36372/2024	STATE OF ODISHA SANTOSH KUMAR ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// / 0 ()	
312	D-ABLAPL/36375/2024	STATE OF ODISHA SK. RAFIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// SAHADEV KHUNTA /384 /2024 ()	
313	D-ABLAPL/36377/2024	STATE OF ODISHA MANOJ GHANASHYAM MOHARANA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// JAGATSINGPUR /1012 /2024 ()	
314	D-ABLAPL/36379/2024	STATE OF ODISHA PRAMOD KUMAR PATEL VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// TALSARA /191 /2024 ()	
315	D-ABLAPL/36380/2024	STATE OF ODISHA AMULYA KUMAR JENA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// NIALI /51 /2015 ()	
316	D-ABLAPL/36382/2024 ABLAPL/13820/2024	STATE OF ODISHA NEREDUPALLI ADINARAYANA @ N. ADINARAYAN VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// RAYAGADA TOWN /208 /2010 ()	
317	D-ABLAPL/36385/2024	STATE OF ODISHA K. KRISHNA RAO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// RAYAGADA TOWN /208 /2010 ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/36395/2024	BHAIRAB PRASAD MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHURDA MODEL /432 /2024 () //	
319	D-ABLAPL/36399/2024	BASISTHA NAIK VS STATE OF ODISHA	BISWOJEET LENKA VS	BOUDH /428 /2024 () //	
320	D-ABLAPL/36407/2024	MANOJ PRADHAN@PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH /462 /2024 () //	AOR20240001059C202400003
321	D-ABLAPL/36408/2024	SIBAPRASAD SAHOO VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	KAMAKHYANAGAR /222 /2021 () //	
322	D-ABLAPL/36410/2024	DEBENDRA KUMAR DAS VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	BALIKUDA /507 /2024 () //	AOD20220004450C202400003
323	D-ABLAPL/36411/2024	MANOJ PRADHAN @PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH /463 /2024 () //	AOR20240001059C202400002
324	D-ABLAPL/36412/2024	MANOJ PRADHAN@PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH /464 /2024 () //	AOR20240001059C202400001
325	D-ABLAPL/36414/2024	HARISH BEHERA VS STATE OF ODISHA	SAROJ KUMAR ROURAY VS	BALIAPAL /268 /2024 () //	AOD20240000656C202400012
326	D-ABLAPL/36415/2024	MANOJ PRADHAN@PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH /461 /2024 () //	AOR20240001059C202400004
327	D-ABLAPL/36418/2024	SUDARSHAN NAYAK @ RAMESH NAYAK @ ALEX PAMLAN SHAKTI PAUL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIR FIELD P.S. /102 /2020 () //	
328	D-ABLAPL/36419/2024	SRIDHAR BEHERA VS STATE OF ODISHA	NIRANJAN NAYAK VS	RAMACHANDRAPUR /369 /2024 () //	
329	D-ABLAPL/36420/2024	SK.MINHAZ @ SK. MINHAZ QUADRI	AMLAN SHAKTI PAUL	PURUNABAZAR /316 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/36421/2024	SUMANTA KARNA	DHANANJAYA MUND	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/36422/2024	SADHU SAHOO	PRADIPTA BEURA	DHENKANAL SADAR /906 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/36426/2024	SHYAM PRADHAN	ASHOK DAS	JARADA /383 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/36428/2024	JITENDRA MAHANTA	PRASANT KUMAR SAHOO	KAMAKHYANAGAR /222 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/36431/2024	ASTIK DIGAL	SUSANTA KUMAR LENKA	RAIKIA /148 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/36432/2024	SRIKANTA DIGAL	SUSANTA KUMAR LENKA	RAIKIA /148 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/36434/2024	MANOJ KUMAR NAYAK	SUKANTA KUMAR NAYAK	BHADRAK TOWN /745 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/36437/2024	D. RAMESH CHANDRA JENA	KULDEEP MOHANTY	JALESWAR /588 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/36441/2024	DEEPA PRADHAN @ DEEPALI PRADHAN	JYOTIRMAYA SAHOO	NACHUNI /163 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/36442/2024	DILLIP KUMAR CHHATOI	SUSANTA KUMAR NAYAK	BANKI /26 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/36443/2024	PRAKASH PRADHAN	JYOTIRMAYA SAHOO	NACHUNI /163 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/36444/2024	STATE OF ODISHA SUMAN KUMAR DAS VS	PRASHANTA KUMAR DAS VS	// AUL /517 /2024 ()	
342	D-ABLAPL/36445/2024	STATE OF ODISHA SANTOSH KUMAR PALAI VS	PRASHANTA KUMAR DAS VS	// AUL /517 /2024 ()	
343	D-ABLAPL/36446/2024	STATE OF ODISHA SEKHAR PARIDA VS	PRASHANTA KUMAR DAS VS	// AUL /517 /2024 ()	
344	D-ABLAPL/36449/2024	STATE OF ODISHA BIBEK PALAI VS	PRASHANTA KUMAR DAS VS	// AUL /517 /2024 ()	
345	D-ABLAPL/36452/2024	STATE OF ODISHA HARIPADA SARKAR VS	MANOJ BIHARI DAS VS	// MARINE PS AT JAMBO /135 /2024 ()	
346	D-ABLAPL/36454/2024	STATE OF ODISHA HARI SHANKAR MOHANTY VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /494 /2024 ()	
347	D-ABLAPL/36455/2024	STATE OF ODISHA AMIT KUMAR BISWAS VS	JNYANANANDA PANDA VS	// / /0 ()	
348	D-ABLAPL/36456/2024	STATE OF ODISHA RATNAKAR PATRA VS	SUJATA JENA VS	// GURUDIJHATIA /148 /2020 ()	
349	D-ABLAPL/36458/2024	STATE OF ODISHA BHRUMRAJ MAHAKUR @ BHAMRAJ MAHAKUR VS	SIDDHARTH GOUTAM DAS VS	// KANTABANJI /481 /2024 ()	
350	D-ABLAPL/36463/2024	STATE OF ODISHA ANASUYA BARIK VS	TUKUNA KUMAR MISHRA VS	// ANANDAPUR /294 /2024 ()	
351	D-ABLAPL/36464/2024	STATE OF ODISHA ANASUYA BARIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// GHASIPURA /390 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/36465/2024	SAGAR SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PLANTSITE /907 /2024 () //	
353	D-ABLAPL/36471/2024	LIBU @ RAHUL KUMAR BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /608 /2024 () //	AOD20240000001C202400370
354	D-ABLAPL/36472/2024	KAUSHAL KUMAR SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	/ /0 () //	
355	D-ABLAPL/36473/2024	SUDARSAN KARNA @ BABAJI KARNA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /2 /2018 () //	
356	D-ABLAPL/36476/2024	PRADIP KMAR DAS VS STATE OF ODISHA	S.S.RAY (2) VS	SURADA /38 /2023 () //	
357	D-ABLAPL/36480/2024	BHAGIRATHI PALEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /27 /2017 () //	
358	D-ABLAPL/36481/2024	SAROJINI NATH VS STATE OF ODISHA	MD. GOLAM MADANI VS	BONTH /187 /2024 () //	
359	D-ABLAPL/36484/2024	SAROJINI NATH VS STATE OF ODISHA	MD. GOLAM MADANI VS	BONTH /188 /2024 () //	
360	D-ABLAPL/36485/2024	ABDESH KUMAR SINGH VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	LAHUNIPADA /221 /2024 () //	
361	D-ABLAPL/36489/2024	PINTU BARIKA @ SWADHIN BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	AIR FIELD P.S. /299 /2024 () //	
362	D-ABLAPL/36490/2024	UCHHAB ROUTARA @ UCHHEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	ITAMATI /280 /2024 () //	
363	D-ABLAPL/36494/2024	BABU @ RAKESH KUMAR PARIDA	SANJIB KUMAR BHANJADEO	KODALA /276 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/36495/2024	SK. TABRAZ @ TABREZ	DIBYAJYOTI SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/36496/2024	RAMESH JENA	PRADIPTA BEURA	TIGIRIA /257 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/36497/2024	PARESH KUMAR BISWAL	PRANAYA KUMAR DASH	JAJPUR SADAR /332 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/36498/2024	SUKANTI PADHIARI	MD. GOLAM MADANI	BONTH /187 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/36500/2024	SANTOSH KUMAR MALLICK @ SANTOSH MALLICK	PRANAYA KUMAR DASH	JAJPUR TOWN /470 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/36501/2024	RAJANIKANTA ROUSTRAY @ RAJANI KANTA RAUT	ABHAY KUMAR BEHERA	TANGI (KHURDA) /798 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/36503/2024	SRIKANTA TADA	RAKESH KUMAR MALLICK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/36508/2024	SUKANTI PADHIARI	MD. GOLAM MADANI	BONTH /188 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :03/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/34236/2024 CRLMA/196/2024	NAINA KOSHAL MP		58/2024
2	D-WPC(OAC)/172/2017 WPC(OAC)/172/2017	SURYAKANTA DWIBEDI MP		97/2024
3	D-OTAPL/38904/2024 OTAPL/40/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE), MP	THE H.B.S.KANTI SATAPATHY, SR.S.C (GST, C.T. AND CUSTOMS)	134/2024
4	D-OTAPL/50502/2024 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE, MP	THE H.B.S.KANTI SATAPATHY, SR.S.C	135/2024
5	D-JCRLA/8/2020 JCRLA/8/2020	SARAT MALIK MP	M/S CHITTARANJAN SAHU,P.K.MISHRA, S.N.PANDA	264/2024
6	D-JCRLA/6124/2024 JCRLA/28/2024	BALIA @ BALARAM SAHU MP	MS. BINAPANI TRIPATHY	265/2024
7	D-CRLMP/31831/2024 CRLMP/1601/2024	WASIM AKRAM MP		276/2024
8	D-LAA/8/2011 LAA/8/2011	SADASIVA PANIGRAHI MP	M/S.BEDA PRAKASH PANDA,D.BEHERA,L.PRADHAN	415/2024
9	D-LAA/9/2011 LAA/9/2011	SADASIVA PANIGRAHI MP	M/S.BEDA PRAKASH PANDA,D.BEHERA,A.MISHRA,L.PRADHAN,L.N.	416/2024
10	D-RPFAM/50583/2024 RPFAM/ /	DINABANDHU NAYAK MP	JAYADEBA BEHERA	535/2024
11	D-RPFAM/50615/2024 RPFAM/ /	MANMOHAN SINGH MAINI MP	TUSAR KUMAR MISHRA	536/2024
12	D-RPFAM/50615/2024 RPFAM/ /	MANMOHAN SINGH MAINI MP	TUSAR KUMAR MISHRA	537/2024
13	D-CMAPL/50515/2024 CMAPL/ /	NAYANA KUMARI MOHANTY MP	ADV.	600/2024
14	D-CMAPL/50009/2024 CMAPL/ /	LADUKESWARA SWAIN MP	DAYANANDA MOHAPATRA	601/2024
15	D-CMAPL/50009/2024 CMAPL/ /	LADUKESWARA SWAIN MP	DAYANANDA MOHAPATRA	602/2024
16	D-CMAPL/50009/2024 CMAPL/ /	LADUKESWARA SWAIN MP	DAYANANDA MOHAPATRA	603/2024
17	D-CMAPL/50009/2024 CMAPL/ /	LADUKESWARA SWAIN MP	DAYANANDA MOHAPATRA	604/2024
18	D-CMAPL/50009/2024 CMAPL/ /	LADUKESWARA SWAIN MP	DAYANANDA MOHAPATRA	605/2024
19	D-CMAPL/50009/2024 CMAPL/ /	LADUKESWARA SWAIN MP	DAYANANDA MOHAPATRA	606/2024
20	D-CMAPL/50009/2024 CMAPL/ /	LADUKESWARA SWAIN MP	DAYANANDA MOHAPATRA	607/2024
21	D-CMAPL/50009/2024 CMAPL/ /	LADUKESWARA SWAIN MP	DAYANANDA MOHAPATRA	608/2024
22	D-CMAPL/50009/2024 CMAPL/ /	LADUKESWARA SWAIN MP	DAYANANDA MOHAPATRA	609/2024
23	D-FAO/45859/2024 FAO/ /	THE MANAGER, M/S MAGMA HDI GENERAL INSURANCE CO. LTD., MP	KOLKATA	1015/2024
24	D-FAO/11598/2024 FAO/151/2024	GIRISH CHANDRA SETHI MP	MAHITOSH SINHA	1016/2024
25	D-FAO/49309/2024 FAO/544/2024	THE DIVISIONAL MANGER, M/S. NEW INDIAN ASSURANCE COMPANY LIMITED, MP	CUTTACK	1017/2024
26	D-FAO/50606/2024	M/S TP NORTHERN ODISHA DISTRIBUTION LTD., MP	BHUNAI, KONAR	

27	FAO/ / D-FAO/50606/2024	MP M/S TP NORTHERN ODISHA DISTRIBUTION ATTA (SRINIDHI) MOHANTAR		1018/2024
28	FAO/ / D-CRLREV/33508/2024	MP SUNIL PRADHAN	BIBEKANANDA MAHAPATRA	1019/2024
29	CRLREV/ / D-CRLREV/33507/2024	MP SUNIL PRADHAN	BIBEKANANDA MAHAPATRA	1119/2024
30	CRLREV/ / D-CRLREV/17640/2024	MP MUNU ROHIDAS	SANJEEV UDGATA	1120/2024
31	CRLREV/36416/2024 D-CRLREV/36416/2024	MP MD. ZAMAL@JAMAL	MOHAMMAD MUSTAQ ANSARI	1121/2024
32	CRLREV/ / D-CRLREV/9622/2024	MP CHINMAY CHINTAN ROUT	KULDEEP MOHANTY	1122/2024
33	CRLREV/135/2024 D-RSA/50459/2024	MP RAMA CHANDRA GOND	BASUDEV MISHRA	1123/2024
34	RSA/ / D-RSA/50459/2024	MP RAMA CHANDRA GOND	BASUDEV MISHRA	1403/2024
35	RSA/ / D-RSA/66/2022	MP ISMAILE KHOSALA	DEEPALI MOHAPATRA	1404/2024
36	RSA/66/2022 D-RSA/136/2014	MP BASANTA SAHOO	MAHESWAR MOHANTY	1405/2024
37	RSA/136/2014 D-RSA/50495/2024	MP RABI@BIJAY SETHI	MAHESWAR MOHANTY	1406/2024
38	RSA/ / D-RSA/47098/2024	MP GOURI SHANKAR AGARWAL	SANJEEV UDGATA	1407/2024
39	RSA/ / D-RSA/50574/2024	MP BAURIBANDHU MALLICK	SUSANTA KUMAR DASH	1408/2024
40	RSA/ / D-RSA/50574/2024	MP BAURIBANDHU MALLICK	SUSANTA KUMAR DASH	1410/2024
41	RSA/ / D-RSA/50574/2024	MP BAURIBANDHU MALLICK	SUSANTA KUMAR DASH	1411/2024
42	RSA/ / D-RSA/544/2004	MP SANTILATA SAMANTRAY		1412/2024
43	RSA/544/2004 D-CMP/50485/2024	MP TRINATH PATRA	PRATYUSHA NAIDU	1413/2024
44	CMP/ / D-CMP/50504/2024	MP BIJAY KUMAR SINGH	ARUN KUMAR BEHERA	1455/2024
45	CMP/ / D-CMP/50559/2024	MP BHARATI PANDA	SUMITRA MOHANTY	1456/2024
46	CMP/ / D-CMP/50612/2024	MP LALITA XALXO	TUSAR KUMAR MISHRA	1457/2024
47	CMP/ / D-CMP/50612/2024	MP LALITA XALXO	TUSAR KUMAR MISHRA	1458/2024
48	CMP/ / D-CMP/50621/2024	MP SAMSUN NISHRA @ NISHA @ SHAMSUN NISSAR KUMAR MISHRA		1459/2024
49	CMP/ / D-CMP/50621/2024	MP SAMSUN NISHRA @ NISHA @ SHAMSUN NISSAR KUMAR MISHRA		1460/2024
50	CMP/ / D-CMP/50632/2024	MP SUKANTA KUMAR MOHANTY	BINAYA KUMAR MOHANTY	1461/2024
51	CMP/ / D-BLAPL/27824/2024	MP SUNIL KUMR JENA	BHABANI SHANKAR DASPARIDA	1462/2024
52	BLAPL/9475/2024 D-BLAPL/18908/2024	MP CHINMAYA SAMANTRAY		1563/2024
53	BLAPL/6531/2024 D-BLAPL/31391/2024	MP MD. NAKSED @ NAKSAD ALI		1564/2024
54	BLAPL/10584/2024 D-BLAPL/23216/2024	MP GOURANGA GOUDA	JYOTIRMAYA SAHOO	1565/2024
55	BLAPL/7925/2024 D-BLAPL/33433/2024	MP SRIBASH PRADHAN		1566/2024
56	BLAPL/11267/2024 D-BLAPL/29583/2024	MP ANTARYAMI KABAT	ARUN KUMAR BEHERA	1567/2024
57	BLAPL/10258/2024 D-ABLAPL/35223/2024	MP RANJIT SAHOO		1568/2024
	ABLAPL/13477/2024	MP		2737/2024

58	D-ABLAPL/27347/2024 ABLAPL/10088/2024	HASIB KHAN MP		2738/2024
59	D-ABLAPL/29578/2024 ABLAPL/11181/2024	BINOD KUMAR ROUT MP		2739/2024
60	D-ABLAPL/21879/2024 ABLAPL/9026/2024	GOBARDHAN MOHANTA MP		2740/2024
61	D-ABLAPL/33249/2024 ABLAPL/12670/2024	SUNIL SETHI MP		2741/2024
62	D-ABLAPL/31963/2024 ABLAPL/11992/2024	KANHU CHARAN SETHI MP		2742/2024
63	D-ABLAPL/23671/2024 ABLAPL/9275/2024	SARBESWAR JENA MP	ASHOK KUMAR SAHOO	2743/2024
64	D-ABLAPL/25794/2024 ABLAPL/9449/2024	SAMIR SAHU @ SAMEER SAHOO MP		2744/2024
65	D-ABLAPL/32452/2024 ABLAPL/12194/2024	SOUMYA RANJAN MANDAL MP		2745/2024
66	D-ABLAPL/26124/2024 ABLAPL/10467/2024	MUNA BHOI MP		2746/2024
67	D-MACA/50461/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., RAIPUR MP	SANTAKUMAR MAHALI	2881/2024
68	D-MACA/50461/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., RAIPUR MP	SANTAKUMAR MAHALI	2882/2024
69	D-MACA/50478/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR MP	BEHARI DAS	2883/2024
70	D-MACA/50478/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR MP	BEHARI DAS	2884/2024
71	D-MACA/45827/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., BBSR MP	P.DUTTA	2885/2024
72	D-MACA/45837/2024 MACA/ /	RAGHUNATH MEHER MP	NALINI KANTA DASH	2886/2024
73	D-MACA/46357/2024 MACA/ /	B.M., FUTURE GENERAL INDIA INSURANCE COMPANY MP	CHANDRANSHU CHAND., BBSR	2887/2024
74	D-MACA/1107/2023 MACA/1107/2023	M/S. SHRIRAM GENERAL INSURANCE COMPANY MP	ADAM ALI KHAN	2888/2024
75	D-MACA/1292/2023 MACA/1292/2023	THE B.M., SRI RAM G.I.CO. LTD. MP	ADAM ALI KHAN	2889/2024
76	D-MACA/1170/2023 MACA/1170/2023	MANAGER, SHRIRAM GENERAL INSURANCE COMPANY MP	ADAM ALI KHAN	2890/2024
77	D-MACA/1270/2023 MACA/1270/2023	SHRIRAM GENERAL INSURANCE COMPANY MP	ADAM ALI KHAN	2891/2024
78	D-MACA/50525/2024 MACA/ /	ORIENTAL INSURANCE CO. LTD., BBSR MP	ADAM ALI KHAN	2892/2024
79	D-MACA/50527/2024 MACA/ /	ORIENTAL INSURANCE CO. LTD., BBSR MP	ADAM ALI KHAN	2893/2024
80	D-MACA/50530/2024 MACA/ /	THE MANAGER (LEGAL), M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., BBSR MP		2894/2024
81	D-MACA/50580/2024 MACA/ /	MANAGER LEGAL, SRI RAM GENERAL INSURANCE COMPANY MP	CHANDRANSHU CHAND.	2895/2024
82	D-MACA/50584/2024 MACA/ /	CHOLAMANDALAM GENARAL INSURANCE COMPANY MP	CHANDRANSHU CHAND., BBSR	2896/2024
83	D-MACA/50590/2024 MACA/ /	MANAGER LEGAL, SRI RAM GENERAL INSURANCE COMPANY MP	CHANDRANSHU CHAND.	2897/2024
84	D-CRLA/36341/2024 CRLA/1226/2024	CHATURBHUJA BEHERA MP	JUGALA KISHORE PANDA	3106/2024
85	D-CRLA/36341/2024 CRLA/1226/2024	CHATURBHUJA BEHERA MP	JUGALA KISHORE PANDA	3107/2024
86	D-CRLA/36342/2024 CRLA/1227/2024	SIVANANDA PATTNAIK MP	JUGALA KISHORE PANDA	3108/2024
87	D-CRLA/36342/2024 CRLA/1227/2024	SIVANANDA PATTNAIK MP	JUGALA KISHORE PANDA	3109/2024
88	D-CRLA/36344/2024 CRLA/ /	MANOJ SAHU MP	SK. ZAFARULLA	3110/2024
89	D-CRLA/36344/2024	MANOJ SAHU	SK. ZAFARULLA	

	CRLA/ /	MP		3111/2024
90	D-CRLA/36344/2024	MANOJ SAHU	SK. ZAFARULLA	
	CRLA/ /	MP		3112/2024
91	D-CRLA/36346/2024	BIJAN SENAPATI	SATYAJIT MOHAPATRA	
	CRLA/ /	MP		3113/2024
92	D-CRLA/36346/2024	BIJAN SENAPATI	SATYAJIT MOHAPATRA	
	CRLA/ /	MP		3114/2024
93	D-CRLA/27196/2024	PINTU BEHERA	SMRUTI RANJAN ROUT	
	CRLA/900/2024	MP		3115/2024
94	D-CRLA/20871/2024	PRABIR SINGH	RAMESH CHANDRA MAHARANA	
	CRLA/707/2024	MP		3116/2024
95	D-CRLA/20871/2024	PRABIR SINGH	RAMESH CHANDRA MAHARANA	
	CRLA/707/2024	MP		3117/2024
96	D-CRLA/36388/2024	PRAVAT SETHI	KULDEEP MOHANTY	
	CRLA/ /	MP		3118/2024
97	D-CRLA/36388/2024	PRAVAT SETHI	KULDEEP MOHANTY	
	CRLA/ /	MP		3119/2024
98	D-CRLA/36388/2024	PRAVAT SETHI	KULDEEP MOHANTY	
	CRLA/ /	MP		3120/2024
99	D-CRLA/887/2022	BHOGESWAR NAIK		
	CRLA/887/2022	MP		3121/2024
100	D-CRLA/683/2017	RAMESH PANDA	GAYANENDRA CHADNRA SWAIN	
	CRLA/683/2017	MP		3122/2024
101	D-CRLA/36438/2024	SANYA POLAI @ SANYASI POLEI @ SANIA POLI	AYOJIT KUMAR MAYA SAHOO	
	CRLA/ /	MP		3123/2024
102	D-CRLA/36438/2024	SANYA POLAI @ SANYASI POLEI @ SANIA POLI	AYOJIT KUMAR MAYA SAHOO	
	CRLA/ /	MP		3124/2024
103	D-CRLA/36459/2024	SUBASH NAIK	BIKASH MISHRA	
	CRLA/ /	MP		3125/2024
104	D-CRLA/36459/2024	SUBASH NAIK	BIKASH MISHRA	
	CRLA/ /	MP		3126/2024
105	D-CRLA/36459/2024	SUBASH NAIK	BIKASH MISHRA	
	CRLA/ /	MP		3127/2024
106	D-CRLA/36492/2024	KHADALA PRADHAN	SULOCHANA PATRO	
	CRLA/ /	MP		3128/2024
107	D-CRLA/36492/2024	KHADALA PRADHAN	SULOCHANA PATRO	
	CRLA/ /	MP		3129/2024
108	D-CRLA/36492/2024	KHADALA PRADHAN	SULOCHANA PATRO	
	CRLA/ /	MP		3130/2024
109	D-CRLMC/36350/2024	PRADEEP KUMAR GIRI	BIBEKANANDA MAHAPATRA	
	CRLMC/ /	MP		3214/2024
110	D-CRLMC/2355/2009	K.BADRINARAYAN PATRO	LAXMAN PRADHAN	
	CRLMC/2355/2009	MP		3215/2024
111	D-CRLMC/36389/2024	RAMAWTAR AGRAWAL	DEVASHIS PANDA	
	CRLMC/ /	MP		3216/2024
112	D-CRLMC/36389/2024	RAMAWTAR AGRAWAL	DEVASHIS PANDA	
	CRLMC/ /	MP		3217/2024
113	D-CRLMC/36392/2024	BULBUL AGARWAL	DEVASHIS PANDA	
	CRLMC/ /	MP		3218/2024
114	D-CRLMC/36430/2024	PUSPANJALI KANHAR	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		3219/2024
115	D-CRLMC/36435/2024	SHASHADHAR PANDA	SURYANARAYAN BISWAL	
	CRLMC/ /	MP		3220/2024
116	D-CRLMC/36023/2024	ANIL KUMAR GILRA	SOUMYA JYOTI BISWAL	
	CRLMC/ /	MP		3221/2024
117	D-CRLMC/36491/2024	UMESH KUMAR SHARMA	DHIRENDRA KUMAR MOHAPATRA	
	CRLMC/ /	MP		3222/2024
118	D-CRLMC/36479/2024	MANAGEMENT OF PRAJATANTRA PRACHIN	ANUSAMITI DASH	
	CRLMC/ /	MP		3223/2024
119	D-CRLMC/36499/2024	VIKRANT SWAIN	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		3224/2024
120	D-WA/50453/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8440/2024

121	D-WA/50453/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8441/2024
122	D-WA/50453/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8442/2024
123	D-WA/50451/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS , A.G.A	8443/2024
124	D-WA/50451/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS , A.G.A	8444/2024
125	D-WA/50451/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS , A.G.A	8445/2024
126	D-WA/50450/2024 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	8446/2024
127	D-WA/50450/2024 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	8447/2024
128	D-WA/50449/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	8448/2024
129	D-WA/50449/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	8449/2024
130	D-WA/50449/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	8450/2024
131	D-WA/50447/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	8451/2024
132	D-WA/50447/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	8452/2024
133	D-WA/50447/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	8453/2024
134	D-WA/21025/2024 WA/1148/2024	SHREE JAGANNATH MAHAPRABHU, BIJE PRAMI NARAYAN RAYATSINGH MP		8454/2024
135	D-WA/50529/2024 WA/ /	MANASWINI SAHOO MP	SUBHADUTTA ROUSTRAY	8455/2024
136	D-WA/50529/2024 WA/ /	MANASWINI SAHOO MP	SUBHADUTTA ROUSTRAY	8456/2024
137	D-WA/50531/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8457/2024
138	D-WA/50531/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8458/2024
139	D-WA/50531/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8459/2024
140	D-WA/50532/2024 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY,A.G.A	8460/2024
141	D-WA/50532/2024 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY,A.G.A	8461/2024
142	D-WA/50532/2024 WA/ /	STATE OF ODISHA MP	SATYA BRATA MOHANTY,A.G.A	8462/2024
143	D-WA/50533/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8463/2024
144	D-WA/50533/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8464/2024
145	D-WA/50533/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8465/2024
146	D-WA/50575/2024 WA/ /	HARISHANKAR SAHOO MP	S.D.ROUSTRAY	8466/2024
147	D-WA/50575/2024 WA/ /	HARISHANKAR SAHOO MP	S.D.ROUSTRAY	8467/2024
148	D-WA/50594/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8468/2024
149	D-WA/50594/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8469/2024
150	D-WA/50594/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8470/2024
151	D-WA/50595/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8471/2024
152	D-WA/50595/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	

	WA/ /	MP		8472/2024
153	D-WA/50595/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8473/2024
154	D-WA/50613/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8474/2024
155	D-WA/50613/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8475/2024
156	D-WA/50613/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8476/2024
157	D-WA/50620/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8477/2024
158	D-WA/50620/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8478/2024
159	D-WA/50620/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8479/2024
160	D-WP(C)/50448/2024	ITISMITA PATRA	VIVEKANANDA JENA	
	WP(C)/ /	MP		16299/2024
161	D-WP(C)/14059/2024	NALINI KANTA RAY		
	WP(C)/7689/2024	MP		16300/2024
162	D-WP(C)/50457/2024	BALARAM KHAMARI	SAILABALA JENA	
	WP(C)/ /	MP		16301/2024
163	D-WP(C)/50452/2024	SURESH AGRAWAL AND CO	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16302/2024
164	D-WP(C)/27715/2024	MINATI DASH	M/S.NISHIKANTA MISHRA	
	WP(C)/16912/2024	MP		16303/2024
165	D-WP(C)/35246/2024	LILI BARAL		
	WP(C)/20376/2024	MP		16304/2024
166	D-WP(C)/33969/2023	MUKTIKANTA BARIK	BISWAJIT MOHAPATRA	
	WP(C)/33969/2023	MP		16305/2024
167	D-WP(C)/12239/2024	ANJALI NATH	BISWAJIT MOHAPATRA	
	WP(C)/6616/2024	MP		16306/2024
168	D-WP(C)/44541/2024	BINAY KUMAR JINDAL	SUBHASISH DAS	
	WP(C)/26146/2024	MP		16307/2024
169	D-WP(C)/44542/2024	SHYAMLAL AGRAWAL	SUBHASISH DAS	
	WP(C)/26148/2024	MP		16308/2024
170	D-WP(C)/50466/2024	BIBEKANANDA MOHANTY	JAYDEEP PAL	
	WP(C)/ /	MP		16309/2024
171	D-WP(C)/27715/2024	MINATI DASH	KAILASH CHANDRA KAR	
	WP(C)/16912/2024	MP		16310/2024
172	D-WP(C)/50469/2024	SUSANTA PRADHAN	SURYAKANTA DASH	
	WP(C)/ /	MP		16311/2024
173	D-WP(C)/50470/2024	PARTHA SARATHI SETHI	SURYAKANTA DASH	
	WP(C)/ /	MP		16312/2024
174	D-WP(C)/50472/2024	SUSANTA PRADHAN	SURYAKANTA DASH	
	WP(C)/ /	MP		16313/2024
175	D-WP(C)/50473/2024	PARTHA SARATHI SETHI	SURYAKANTA DASH	
	WP(C)/ /	MP		16314/2024
176	D-WP(C)/39462/2024	M/S SRI JAGANNATH ALLOYS PVT.LTD, BIRKUNAPRASAD MOHANTY		
	WP(C)/23666/2024	MP		16315/2024
177	D-WP(C)/50477/2024	DUSMANTA SAMAL	SOUMIK SPANDAN TRIPATHY	
	WP(C)/ /	MP		16316/2024
178	D-WP(C)/46208/2024	MENAKA KALO	KRISHNA CHANDRA SAHU	
	WP(C)/27086/2024	MP		16317/2024
179	D-WP(C)/28636/2024	DR. BIJU RAJA SEKHAR	MR.P.K.PARHI	
	WP(C)/16231/2024	MP		16318/2024
180	D-WP(C)/50443/2024	PRADEEP KUMAR SAHOO	MISS NAMITA PATTANAIAK	
	WP(C)/ /	MP		16319/2024
181	D-WP(C)/30709/2024	M/S CHOUDHURY MEDICAL STORE, KHORRAMI RATH		
	WP(C)/17276/2024	MP		16320/2024
182	D-WP(C)/17596/2015	RANI LAXMIBAI SHAKTI SANCHAYIKA MAHASHANGHA		
	WP(C)/17596/2015	MP		16321/2024
183	D-WP(C)/7703/2017	LOHIT KU.PRADHAN	MR.S.J.PRADHAN	
	WP(C)/7703/2017	MP		16322/2024

184	D-WP(C)/50481/2024 WP(C)/ /	PRAMILA MOHARANA MP	GOPAL KRISHNA NAYAK	16323/2024
185	D-WP(C)/50483/2024 WP(C)/ /	JAGADISH BARAL MP	ANUP KUMAR PATTNAIK	16324/2024
186	D-WP(C)/50446/2024 WP(C)/ /	ALOK ASHRIBAD PANDA MP	SUKANTA KUMAR DALAI	16325/2024
187	D-WP(C)/48986/2024 WP(C)/29614/2024	THE SUB-DIVISIONAL OFFICER, TPWODL, MP	PRABHU KAKANAR TRIPATHY	16326/2024
188	D-WP(C)/50486/2024 WP(C)/ /	CHANDRAMANI JENA MP	RANJIT MOHANTY	16327/2024
189	D-WP(C)/2918/2022 WP(C)/2918/2022	NISHIKANTA ROUT MP		16328/2024
190	D-WP(C)/40164/2024 WP(C)/23633/2024	SANJIT KUMAR MOHANTY MP	BIBHUTI KESHARI BISWAL	16329/2024
191	D-WP(C)/50496/2024 WP(C)/ /	SANJUKTA SAHOO MP	SARAT KUMAR ACHARYA	16330/2024
192	D-WP(C)/50498/2024 WP(C)/ /	SHAIKH ZAHID ALI MP	BIBHU PRASAD DAS	16331/2024
193	D-WP(C)/1709/2017 WP(C)/1709/2017	TRIBIKRAM SAHU MP	M/S.TANMAY MISHRA	16332/2024
194	D-WP(C)/50501/2024 WP(C)/ /	GUNJU GOUD @ GHUNACHU GAUDA MP	ARJUNA CHARANA BEHERA	16333/2024
195	D-WP(C)/1709/2017 WP(C)/1709/2017	TRIBIKRAM SAHU MP	M/S.TANMAY MISHRA	16334/2024
196	D-WP(C)/1709/2017 WP(C)/1709/2017	TRIBIKRAM SAHU MP	M/S.TANMAY MISHRA	16335/2024
197	D-WP(C)/1709/2017 WP(C)/1709/2017	TRIBIKRAM SAHU MP	M/S.TANMAY MISHRA	16336/2024
198	D-WP(C)/1709/2017 WP(C)/1709/2017	TRIBIKRAM SAHU MP	M/S.TANMAY MISHRA	16337/2024
199	D-WP(C)/1709/2017 WP(C)/1709/2017	TRIBIKRAM SAHU MP	M/S.TANMAY MISHRA	16338/2024
200	D-WP(C)/1709/2017 WP(C)/1709/2017	TRIBIKRAM SAHU MP	M/S.TANMAY MISHRA	16339/2024
201	D-WP(C)/1709/2017 WP(C)/1709/2017	TRIBIKRAM SAHU MP	M/S.TANMAY MISHRA	16340/2024
202	D-WP(C)/1709/2017 WP(C)/1709/2017	TRIBIKRAM SAHU MP	M/S.TANMAY MISHRA	16341/2024
203	D-WP(C)/1709/2017 WP(C)/1709/2017	TRIBIKRAM SAHU MP	M/S.TANMAY MISHRA	16342/2024
204	D-WP(C)/1709/2017 WP(C)/1709/2017	TRIBIKRAM SAHU MP	M/S.TANMAY MISHRA	16343/2024
205	D-WP(C)/1709/2017 WP(C)/1709/2017	TRIBIKRAM SAHU MP	M/S.TANMAY MISHRA	16344/2024
206	D-WP(C)/49553/2024 WP(C)/30082/2024	PADMALOCHAN BEHERA MP	PRASANTA KUMAR MOHANTY (2)	16345/2024
207	D-WP(C)/50519/2024 WP(C)/ /	SUSHRUTA NURSING HOME MP	BISWAMBAR MOHANTY	16346/2024
208	D-WP(C)/12614/2023 WP(C)/12614/2023	PARAMESWAR MOHANTY MP	RAMANATH ACHARYA	16347/2024
209	D-WP(C)/50523/2024 WP(C)/ /	BIREN NAIK MP	BAIDHAR SAHOO	16348/2024
210	D-WP(C)/50526/2024 WP(C)/ /	DIPAK KUMAR NAYAK MP	SUSANTA KUMAR TRIPATHY	16349/2024
211	D-WP(C)/50528/2024 WP(C)/ /	SASHIDHAR SETHI MP	PRAVA RANJAN MISHRA	16350/2024
212	D-WP(C)/48429/2024 WP(C)/29011/2024	FRANKLIN INSTITUTE OF MEDICAL SCIENCE, KHURDA MP		16351/2024
213	D-WP(C)/50534/2024 WP(C)/ /	RAMCHANDRA BISWAL MP	ANUPAM RATH	16352/2024
214	D-WP(C)/50543/2024 WP(C)/ /	KABITA DAS MP	SWAPNA KUMAR OJHA	16353/2024
215	D-WP(C)/50442/2024	SABITA BARIK	MANOJ KUMAR PATI	

	WP(C)/ /	MP		16354/2024
216	D-WP(C)/1293/2022 WP(C)/1293/2022	URMILA MOHAPATRA MP	PRADIPTA KUMAR MOHANTY	16355/2024
217	D-WP(C)/50545/2024 WP(C)/ /	SUBHASHMITA DEY MP	RAMA CHANDRA JENA	16356/2024
218	D-WP(C)/50544/2024 WP(C)/ /	M/S. JM MINING AND TRADING PVT. LTD., MP	SUNDEEP KUMAR JENA	16357/2024
219	D-WP(C)/50546/2024 WP(C)/ /	BHASKAR PRADHAN MP	TRILOCHAN BARIK	16358/2024
220	D-WP(C)/50552/2024 WP(C)/ /	M/S. PRAFULLA MAHAKUD, DHENKANAL MP	SANDEEP KUMAR JENA	16359/2024
221	D-WP(C)/50556/2024 WP(C)/ /	M/S. LAL TRADES AND AGENCIES PVT. LTD., MP	IBHANKRAHOUT MAYURBHANJ	16360/2024
222	D-WP(C)/50560/2024 WP(C)/ /	M/S. SRINIVAS PRADHAN MP	BIBHUTI BHUSAN PANDA	16361/2024
223	D-WP(C)/47923/2024 WP(C)/28633/2024	SANTOSH KUMAR SAHU MP		16362/2024
224	D-WP(C)/50562/2024 WP(C)/ /	MOUMITA BHATTACHARYA MP	SAIBRATA RATH	16363/2024
225	D-WP(C)/50563/2024 WP(C)/ /	JANGYA PRASAD PANDA MP	PRAVASH CHANDRA JENA	16364/2024
226	D-WP(C)/50569/2024 WP(C)/ /	ALIJAN KHAN MP	KAIBALYA PANDA	16365/2024
227	D-WP(C)/50576/2024 WP(C)/ /	M/S. BIPIN BIHARI PARIDA MP	KANANBALA ROY CHOUDHURY	16366/2024
228	D-WP(C)/50578/2024 WP(C)/ /	G.BHOBANI DORA @ GANDUM BHOBANI MP	SUSAMA RANI SAHOO	16367/2024
229	D-WP(C)/50565/2024 WP(C)/ /	ROHITAS KUMAR GOEL MP	RAJESH KUMAR MAHAPATRA	16368/2024
230	D-WP(C)/50582/2024 WP(C)/ /	KAMESWARI PRADHAN MP	SUSAMA RANI SAHOO	16369/2024
231	D-WP(C)/47835/2024 WP(C)/28247/2024	REXON STRIPS LIMITED., ROURKELA MP	SATYA SMRUTI MOHANTY, MR. GAUTAM MUKHERJEE, Sr. Adv	16370/2024
232	D-WP(C)/50591/2024 WP(C)/ /	CHINTAMANI DAS MP	UMAKANTA NAYAK	16371/2024
233	D-WP(C)/50597/2024 WP(C)/ /	PRADYUMNA KUMAR NAYAK MP	BIBEKANANDA BHUYAN	16372/2024
234	D-WP(C)/50601/2024 WP(C)/ /	BHARAT NATWARLAL VARU MP	UMA CHARAN MISHRA	16373/2024
235	D-WP(C)/49666/2024 WP(C)/29872/2024	BISWARANJAN MOHANTY MP	SARADA PRASANNA SARANGI	16374/2024
236	D-WP(C)/50607/2024 WP(C)/ /	BHARAT PATEL MP	UMA CHARAN MISHRA	16375/2024
237	D-WP(C)/50610/2024 WP(C)/ /	DEBESH DAS MP	UMA CHARAN MISHRA	16376/2024
238	D-WP(C)/50614/2024 WP(C)/ /	SANATAN BEHERA MP	BISWAJIT TRIPATHY	16377/2024
239	D-WP(C)/50617/2024 WP(C)/ /	M/S. SRINIVAS PRADHAN, GANJAM MP	BIBHUTI BHUSAN PANDA	16379/2024
240	D-WP(C)/50618/2024 WP(C)/ /	ARATI MOHAPATRA MP	DURGESH NARAYAN RATH	16380/2024
241	D-WP(C)/50619/2024 WP(C)/ /	SUMITRA BARIK MP	ACHYUTANANDA PATTANAIAK	16381/2024
242	D-WP(C)/50622/2024 WP(C)/ /	INDRAJIT NATH MP	UMA CHARAN MISHRA	16382/2024
243	D-WP(C)/50625/2024 WP(C)/ /	M/S GARGSON AUTOMOBILE PVT. LTD., MP	SARADA PRASANNA SARANGI	16383/2024
244	D-WP(C)/50631/2024 WP(C)/ /	JANMEJAYA DAS MP	SATYA NARAYAN MISHRA 4	16384/2024
245	D-WP(C)/50624/2024 WP(C)/ /	M/S. NARAHARI PRADHAN, GANJAM MP	BIBHUTI BHUSAN PANDA	16385/2024
246	D-WP(C)/50633/2024 WP(C)/ /	MOHAN CHARAN JENA MP	MAHENDRA KUMAR SAHOO	16386/2024

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D-WP(C)/50635/2024
WP(C)/ /

ANITA SETHI
MP

TUSAR KUMAR MISHRA

16387/2024